

SPECIAL BENCH ITEM NO. 134

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CA No. 320/2019, CA No. 09/2020 IN CP No. 9/ND/2015

CORAM:

- 1. SHRI HARNAM SINGH THAKUR,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 14th March,
2023, 02:30 pm**

NAME OF THE COMPANY	NAUSHAD AHMAD V/S VIJAY CONSTRUCTION PVT LTD & ORS
UNDER SECTION	397/398 OF COMPANIES ACT 1956

COUNSEL APPEARED THROUGH VIDEO CONFERENCING:

Sh. Sharvik proxy for Sh. Saurabh Kalia, Adv. : *For the Petitioner*
Ms. Nishtha Grover, : *For the Respondent no. 1-2 in main CP &
Respondent No. 1 & 2 in CA No. 320/2019 and
Applicant in CA No. 09/2020*

ORDER

Learned counsels for the parties present. Petition and CA are to be uploaded on DMS.

Let the matter be listed before the Regular Bench on 19th April, 2023.

**-Sd-
(Ashish Verma)
Member (Technical)**

**-Sd-
(Harnam Singh Thakur)
Member (Judicial)**

14th March, 2023

*Md. Zaid
(Stenographer)*